

**Enforcement of Social Security Scheme**

†\* SHRI RAJ MOHINDER SINGH MAJITHA:  
DR. MURLI MANOHAR JOSHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government had enforced social security scheme in the country in January, 2004;

(b) if so, the facts in this regard together with the number of zones in the country in which this scheme was started in the first phase;

(c) the number of persons that have benefited, so far under this scheme; and

(d) the number of zones to which this scheme will be extended by March, 2005?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) Yes Sir.

(b) The Government launched the Unorganised Sector Workers' Social Security Scheme, 2004 in January on pilot basis in 50 districts covering all States/UTs except Andaman, Nicobar and Lakshadweep.

(c) About 3500 unorganised workers have been registered under the scheme.

(d) Presently, the scheme is being re-worked in consultation with the Planning Commission and Ministry of Finance.

**Growth of Service Sector**

\*40. SHRI M.A.M. RAMASWAMY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the future growth of our GDP would be influenced by the growth of the service sector substantially;

(b) if so, whether Government propose to set up an agency to explore the potential for growth of the various sub-sectors of services in the next few years and create the manpower and financial inputs for the rapid

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†Original notice of the question was received in Hindi.